

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
227(ND)/2017

IN THE MATTER OF:

M/s. Chander Munjal

.... Petitioner/Applicant

Vs.

M/s. RC Healthcare Pvt. Ltd. & Ors.

.... Respondent

Order u/S. 241-242 of the Companies Act, 2013

Order delivered on 09.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant / : Sr. Adv. Mr. P. Nagesh, Adv. Chirag Rathi, Adv.
Respondent No. 2 Nishant Datta for R-2/Applicant (Mr. Suraj Munjal)

ORDER

New CA-164/2024

Notice of this application be issued to the Respondent(s)/Non-applicant(s) returnable by 16.05.2024.

List the matter **on 16.05.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)